

LIST OF 26 LAW BOOKS, SWAMY'S BOOKS AND GENERAL BOOK

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
1	CENTRAL GOVERNMENT ACCOUNTS (RECEIPTS AND PAYMENTS) RULES	SWAMY'S	18 = 11 + 7
2	LAND ACQUISITION ACT	PROMINENT AUTHORS/ AVAILABLE AUTHORS	19 = 12 + 7
3	PROBATE	PROMINENT AUTHORS/ AVAILABLE AUTHORS	19 = 12 + 7
4	WILD LIFE (PROTECTION) ACT	AVAILABLE AUTHORS	35 = 5 X 7
5	PUNJAB COURTS ACT	AVAILABLE AUTHORS	1
6	PUNJAB DEBT AND RELIEF ACT	AVAILABLE AUTHORS	1
7	WILLS AND LETTERS OF ADMINISTRATION ACT	AVAILABLE AUTHORS	1
8	F.R.S.R. - IV DA, DR AND HRA	SWAMY'S	40
9	PENSION COMPILATION INCORPORATING CCS (PENSION) RULES	SWAMY'S	40
10	GENERAL FINANCIAL RULES, 2017	SWAMY'S	50
11	MANUAL OF DISCIPLINARY PROCEEDINGS	SWAMY'S	40
12	CODE OF CRIMINAL PROCEDURE	R.V. KELKAR	35 = 5 X 7

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13	DELHI RENT CONTROL ACT	RAMESHWAR DIAL/ASHUTOSH LOHIA	35 = 5 X 7
14	HINDU SUCCESSIONA ACT	SRINIVASAN	35 = 5 X 7
15	INDIAN PENAL CODE	Dr. H.S. GAUR	35 = 5 X 7
16	DELHI MEDICAL COUNCIL ACT	AVAILABLE AUTHORS	28= 4 X 7
17	DIVORCE POISON	RICHARD A. WARSHAK	14 = 2 X 7
18	MANUAL ON OFFICE PROCEDURE	SWAMY'S	40
19	COMMENTARY ON DELHI CO-OPERATIVE SOCITIES ACT		14 = 2 x 7
20	SUPREME COURT ON WORDS & PHRASES (1950-2017)	M.S. ROHILLA AND VIKRANT ROHILLA	7 = 1 x 7
21	COMMENTARY ON THE PREVENTION OF CORRUPTION ACT	JUSTICE R.P. SETHI AND SUNIL SETHI	5 (ONLY FOR LIBRARY, ROUSE AVENUE)
22	LAW RELATING TO CBI & ED	P.S.P. SURESH KUMAR	5 (ONLY FOR LIBRARY, ROUSE AVENUE)
23	THE COMMERCIAL COURTS ACT, 2015	S.S. WAGH	14 = 2 x 7
24	CYBER LAW & CYBER CRIMES	Dr. J.N. BAROWALIA AND Dr. AARUSHI JAIN	14 = 2 x 7
25	LAW OF EXECUTION OF DECREES AND ORDERS	S.S. WAGH	14 = 2 x 7
26	COMMENTARY ON LIMITATION ACT	JUSTICE M.L. SINGHAL	14 = 2 x 7